

tion. The policy also requires that no transfer should be effected without a substitute from a rural area or resettlement colony. Teachers who have worked for 5 years at a distance of 20 Kms. or more continuously are not to be transferred to rural schools. Such teachers after they complete 5 years of postings in remote schools are required as far as possible to be posted to schools near their residence. It is expected that it may be possible to provide relief to them as soon as school-wise post-fixation is determined in accordance with the norms for post-fixation for 1981-82 notified on 1-8-1981.

Complementary Railway Passes to Retired Railway Employees

1624. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that retired railway employees are granted complimentary passes every year, and the class of Pass (i. e. 1st or 2nd class) is determined on the basis of their pay at the time of retirement;

(b) whether he has received a representation on 28th April, 1981 from the Chairman, Central Government Pensioners' Association, Kalyan, demanding that such retired employees, who were getting 2nd Class complimentary passes prior to 1974 (i. e. when I, II and III class system was in practice) should be granted 1st class passes now;

(c) if so, what decision Government have taken in this regard;

(d) if no decision has been taken so far, the reasons for delay and when a decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Retired railway employees are granted post retirement compli-

mentary passes on the scale as laid down from time to time. The number and class of pass is determined with reference to substantive status of the employee concerned or the post held in an officiating capacity continuously for a period of 3 years before the date of retirement.

(b) Yes.

(c) and (d). The Government have considered the request but they did not agree to the request on the consideration that such staff were not eligible to first class passes at the time of their retirement.

Number of Dacoities and Robberies committed during the Last Three Years.

1625. SHRI R. R. BHOLE:

SHRI CHIRANJI LAL SHARMA:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of dacoities and robberies committed on trains during the last 3 years and the loss of life and property suffered by the travelling public on this account;

(b) the loss suffered by the Railways through pilferage of railway goods and booked consignment on various railways during the same period;

(c) whether the Railway Protection Force and the Government Railway Police are quite adequate to deal with this growing menace of thefts and robberies; and

(d) if not, steps Government propose to take to augment the strength of Railway Protection Force and Government Railway Police?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The number of dacoities and

robberies committed on trains during 1978, 1979 and 1980 and the loss of

life and property suffered by travelling public on this account are as under:—

Year	No. of robberies/dacoities committed on trains on all Railways	Loss of life of passengers in dacoity/robbery cases in trains	Loss of passengers property in dacoity/robbery cases in trains
			Rs.
1978	223	1	8,93,896
1979	253	1	11,05,271
1980	351	6	14,89,033

(b) The correct index of the loss suffered by the Railways through loss, theft and pilferage of booked consignments is the compensation claims paid on this account. The amount of compensation claims paid by all Railways on account of loss, theft and pilferage of consignments during the last three years was as under:—

Year	Amount of compensation claims paid on account of loss, theft & pilferage by the Railways (Rs in lakhs)
1978-79	803.33
1979-80	735.28
1980-81	962.83

(c) No.

(d) With a view to further improve the working of the Government Railway Police its strength is being augmented by the State Governments. The Railways have also agreed to bear 50 per cent cost of the expenditure incurred.

The 'Principles and Procedures relating to Security on Railways' is one

of the terms of reference of the Railway Administrative Reforms Committee headed by Shri B. D. Pande.

राष्ट्रीय खेल कूद संस्थान, पटियाला में
बास्केट-बाल के खिलाड़ियों को सुविधाएं

1626. श्री वृद्धि चन्द्र जैन : क्या शिक्षा तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय खेलकूद संस्थान, पटियाला में खिलाड़ियों को बास्केट-बाल प्रशिक्षण के लिए उपलब्ध सुविधाओं का ब्यौरा क्या है; और

(ख) क्या संस्थान में बास्केट-बाल के लिए खेल का मैदान सीमेंट का बना हुआ है जब कि अन्तर्राष्ट्रीय मैचों में यह खेल लकड़ी के बने मैदानों पर खेला जाता है ?

शिक्षा तथा समाज कल्याण मंत्रालय में राज्य मंत्री (श्रीमती शीला कौल) : (क) और (ख) . नेताजी सुभाष राष्ट्रीय खेल संस्थान, पटियाला में तीन खुले बास्केट बाल कोर्ट्स हैं जिनमें एक सीमेंट का है। इनके अलावा, लकड़ी के धरातल वाली बहु-उद्देश्यीय बन्द-